

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3821

ANSWERED ON:18.04.2000

SUPER COMPUTER DEAL

GADDE RAMAMOHAN;GANGASANDRA SIDDAPPA BASAVARAJ;GORDHANBHAI JAVIA;M.V.V.S MURTHI;RUDRAGOUDA PATIL;SHIVAJI MANE;SRIPRAKASH JAISWAL;VILAS BABURAO MUTTEMWAR

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

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(a) whether the Government have decided to act tough over the delay in the supply of a super computer to its weather forecasting agency ; (

(b) whether the Government have ordered to review for breach of contractual obligations in the two million dollars deal finalised with the US for super computer ; (

(c) if so, whether the Government have held any discussion with the US President during his recent visit in this regard ; and (

(d) if so, the outcome thereof ?

Answer

MINSITER OF STATE FOR SCIENCE & TECHNOLOGY (SHRI BACHHI SINGH RAWAT)

(a & b):There has not been any breach of contractual obligations warranting a formal review of the process.

(c) No, Sir.

(d) Does not arise, Sir.